

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1197**

TO BE ANSWERED ON THE 29TH JULY, 2026/ SHRAVANA 7, 1948 (SAKA)

ASSISTANCE FOR MODERNIZATION OF FIRE SERVICES IN BIHAR

1197 # DR. BHIM SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any concrete progress has been made in the establishment of new fire stations and the procurement of modern equipment in Bihar following the Central assistance sanctioned under the scheme for expansion and modernisation of Fire Services in the States; and

(b) the steps being taken by Government to train fire service personnel, home guards and local volunteers in Bihar in State-of-the-Art techniques and to improve disaster management preparedness in view of the increasing incidents of fire across the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) Under the Scheme for Expansion and Modernisation of Fire Services in the States, the Government of India has approved a proposal of Rs. 340.90 crore for the State of Bihar on 25.03.2025, comprising a Central Share of Rs. 255.68 crore and a State Share of Rs. 85.22 crore. First instalment of Rs. 76.704 crore has been released to the State on 11.06.2025.

Under the Scheme, the State Government has planned the establishment of 28 new Fire Stations equipped with modern firefighting and rescue infrastructure.

As per the Part Utilisation Report dated 18.06.2026 received from the Government of Bihar, financial sanction has been issued by the State for construction of 10 Fire Stations out of the proposed 28 Fire Stations, and the process of implementation is underway. The State has also initiated procurement of various modern firefighting, rescue and training equipment under the Scheme.

(b) As per Article 243W read with Entry 7 of the Twelfth Schedule to the Constitution of India, Fire Services fall within the functional domain of the States/Urban Local Bodies. Accordingly, recruitment, training, capacity building and operational preparedness of Fire Service personnel, Home Guards and local volunteers are primarily the responsibility of the respective State Governments.

Further, the National Fire Service College (NFSC), Nagpur, functioning under the Ministry of Home Affairs, conducts regular professional, specialised and refresher training programmes for Fire Service personnel from States/UTs and other organisations. These programmes cover modern firefighting techniques, incident command system, urban search and rescue, hazardous materials (HAZMAT) emergency response, industrial firefighting, high-rise firefighting, breathing apparatus, fire investigation, disaster response, fire prevention and life safety, thereby enhancing technical competency, operational preparedness and institutional capacity.